

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5902
ANSWERED ON:30.04.2010
POLICY FOR ROOF WATER HARVESTING
M.Thambidurai Dr. ;Pratap Narayanrao Shri Sonawane

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to formulate a National Policy for Roof Water Harvesting for implementing in all cities/towns with a view to conserving water in all multi-storey/high rise buildings;
- (b) if so, the details thereof;
- (c) whether it is also proposed to make it mandatory for the setting up of a roof water harvesting equipment in all multi-storey/high- rise buildings and to include such measures in the building bye- laws by the Urban Local Bodies; and
- (d) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): Existing policies of the Government adequately cater to the need for conserving water through implementation of Roof Water Harvesting in cities and towns.
- (b): Water harvesting has been emphasized as one of the steps to be taken to meet the demand for water in the cities and towns. Revision of bye-laws to make rain water harvesting mandatory in all buildings and adoption of water conservation measures is included in the Model building bye-laws 2004 formulated by the Ministry of Urban Development and is one of the key reforms to be implemented by states/cities under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) within the Mission period of 2005-12.
- (c): While signing the Memorandum of Agreements for implementation of reforms with the Government of India under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), all states have committed to implement the reforms relating to rain water harvesting system in cities by 2012.
- (d): Details are at Annexure.